

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1011
ANSWERED ON:11.12.2013
ACCOUNT IN FOREIGN BANK
Das Gupta Shri Gurudas

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has received any complaint regarding a top official of the Law Department allegedly having a foreign account;
- (b) if so, the details thereof;
- (c) whether any investigation has been made into the complaint;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor alongwith the corrective steps taken by the Government in this regard?

Answer

MINISTER OF THE MINISTRY OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) No, Madam;
- (b) to (e) Do not arise.